

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014475/2023	RAJESWAR ROUSTRAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MUNIGUDA /39 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000051/2021
2	BLAPL/0014476/2023	MAMATA KUANR VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MANGALPUR /365 /2021 A.D.J.,JJPUR(Jajapur) CT/0000095/2021
3	BLAPL/0014477/2023	PRAKASH JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 GRAM NYAYALAYA AT BRAHMAGIRI(Puri) GR/0000612/2019
4	BLAPL/0014478/2023	SURIA @ SURENDRA JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 GRAM NYAYALAYA AT BRAHMAGIRI(Puri) GR/0000612/2019
5	BLAPL/0014479/2023	JATRA DEHURY @ NAIK VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /527 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000001/2023
6	BLAPL/0014480/2023	RITA SAMAL @ GITANJALI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /292 /2023 S.D.J.M.,JJPUR(Jajapur) CT/0002726/2023
7	BLAPL/0014481/2023	ITISHREE SAMAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /292 /2023 S.D.J.M.,JJPUR(Jajapur) CT/0002726/2023
8	BLAPL/0014482/2023	IMRAN KHAN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000033/2023
9	BLAPL/0014483/2023	UPENDRA MAJHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /252 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001020/2023
10	BLAPL/0014484/2023	SUVENDU SARDAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000107/2023
11	BLAPL/0014485/2023	SUBASH NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /447 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000830/2023

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0014486/2023	ANTARJYAMI DAS VS STATE OF ODISHA	RESHMA BEHERA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000117/2023
13	BLAPL/0014487/2023	ANIL KISHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	SUNDARGARH SADAR /82 /2018 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000068/2018
14	BLAPL/0014488/2023	SATISH PRADHAN @ LITU VS STATE OF ODISHA	SUJATA JENA VS	SPECIAL CRIME UNIT /11 /2023 ()//
15	BLAPL/0014489/2023	ROHIT AGRAWAL VS STATE OF ODISHA	BISWA BHUSAN DAS VS	JONK /318 /2023 ()//
16	BLAPL/0014490/2023	D. TRINATH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /866 /2023 ()//
17	BLAPL/0014491/2023	SUNDHI PREM KUMAR @ S. PREM KUMAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /337 /2023 ()//
18	BLAPL/0014492/2023	MD. IRSAD @ KADIR @ KALLU VS STATE OF ODISHA	BIBHUTI SATPATHY VS	LAKHANPUR /236 /2020 ()//
19	BLAPL/0014493/2023	SUBHANKAR @ SHUBAMKAR ROY VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	KALIMELA /197 /2022 ()//
20	BLAPL/0014494/2023	PIJUS BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /74 /2019 ()//
21	BLAPL/0014495/2023	PRADEEP BHOI VS STATE OF ODISHA	DEBASNAN DAS VS	//0 ()//
22	BLAPL/0014496/2023	RANJAN @ MANARANJAN MIRDHA VS STATE OF ODISHA	RAJKISHOR MISHRA VS	DUNGURIPALI /261 /2022 ()//
23	BLAPL/0014497/2023	ROHIT THAKUR	PRAMOD KUMAR BOHIDAR	CYBER CRIME AND ECONOMIC OFFENCES /9 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0014498/2023	SAMANDA PULA	JUGALA KISHORE PANDA	ORKEL /394 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0014499/2023	DHANU JENA @ DHANESWAR ROUT	PRAFULLA KUMAR KHATEI	KHURDA SADAR /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0014500/2023	KHIROD KUMAR SAHOO	BISWORANJAN SWAIN	CHANDAKA P.S. /342 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0014501/2023	SUBALA SETHY	DURGADATTA MOHAPATRA	ANGUL SADAR PS /550 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0014502/2023	BRUNDABAN RANA	DIBYAJYOTI SAHOO	BALASORE TOWN /300 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0014503/2023	BRUNDABAN RANA	DIBYAJYOTI SAHOO	BALASORE TOWN /196 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0014504/2023	BRUNDABAN RANA	DIBYAJYOTI SAHOO	SAHADEV KHUNTA /423 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0014505/2023	BRUNDABAN RANA	DIBYAJYOTI SAHOO	BALASORE TOWN /269 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0014506/2023	CHHOTELAL BAIGA	SK. ZAFARULLA	MUNIGUDA /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0014507/2023	RANJIT KISHAN @ KISAN	CHITTARANJAN SWAIN	BHASMA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0014508/2023	SUDHIRA NAYAK	SURYANARAYAN PANIGRAHI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0014509/2023	STATE OF ODISHA RAMCHANDRA ADHIKARI VS	KHAN MAHMOODUL HASAN NIAMATI VS	// K.SINGHPUR /119 /2023 ()
36	BLAPL/0014510/2023	STATE OF ODISHA MITHUN PRADHAN VS	MANAS KUMAR SWAIN VS	// //0 ()
37	BLAPL/0014511/2023	STATE OF ODISHA GANESWAR NAYAK VS	ARUN KUMAR DAS (1) VS	// DEOGARH /219 /2020 ()
38	BLAPL/0014512/2023	STATE OF ODISHA LAXMIDHAR PARIDA VS	PRASANTA KUMAR SATAPATHY VS	// KHAIRA /126 /2023 ()
39	BLAPL/0014513/2023	STATE OF ODISHA UMESH YADAV @ UMESH KUMAR YADAV @ BHAIKANT ZAFARULLA VS	VS VS	// BRAJARAJNAGAR /161 /2023 ()
40	BLAPL/0014514/2023	STATE OF ODISHA NARA MAJHI VS	HIMANSHU BHUSAN DASH VS	// TIKIRI /109 /2022 ()
41	CMAPL/0000855/2023	STATE OF ODISHA SAGAR CHOUDHURY VS	ADV VS	// // ()
42	CMAPL/0000856/2023	STATE OF ODISHA KAILASH CHANDRA PATI VS	JAJATI KISHORE MOHANTY VS	// // ()
43	CMAPL/0000857/2023	GENERAL ADMINISTRATION DEPT., GOVT. OF ODISHA SATYAJIT PATTNAIK VS	JAJATI KISHORE MOHANTY VS	// // ()
44	CMAPL/0000858/2023	GENERAL ADMINISTRATION DEPT., GOVT. OF ODISHA MUMTAZ PARWEEN VS	ADV. VS	// // ()
45	CMAPL/0000859/2023	SK. MOIDDIN @ MONEE PUNI JENA VS	ADV. VS	// // ()
		JOLINT COMMNR. SETTLEMENT AND CONSOLIDATION, BALASORE		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMAPL/0000860/2023	DR. PURNA CHANDRA PADHI VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
47	CMP/0001599/2023	SOUMYA SARTHAK RAY VS ALAKA GHOSH	BIBEKANANDA BHUYAN VS	// 0 //
48	CMP/0001600/2023	JYOSHNAMAYEE PRADHAN VS RAMESH CHANDRA MANGARAJ	MANOJ KUMAR PATI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EC/0000013/2002
49	CMP/0001601/2023	JEMA BEHERA VS MINATI BEHERA	NIRANJAN PRASAD PATRA VS	// 0 //
50	CMP/0001602/2023	JYOTSNA NAIK VS KHITISUTA KABAT	JYOTI RANJAN DEO VS	// 0 //
51	CMP/0001603/2023	KHYATI KIRAN SAHOO VS MANJULATA PRUSTY	BIBEKANANDA BHUYAN VS	// 0 //
52	CMP/0001604/2023	ASHOK KUMAR GERU VS DEBASISH DAS	AMIT PRASAD BOSE VS	// 0 //
53	CONTC/0010440/2023	PRAMOD KUMAR DAS VS ASWATHY S., I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
54	CONTC/0010441/2023	RAMAKANTA MALLICK VS SUDHANSHU SEKHAR SARANGI, I.P.S	ADV VS	// 0 //
55	CONTC/0010442/2023	PABITRA MOHAN SAMANTARAY VS ASWATHY S., I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
56	CONTC/0010443/2023	DILLIP KUMAR BALIARSINGH VS ASWATHY S., I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
57	CONTC/0010444/2023	BAIKUNTHANATHA RANBIR	PRASANNA KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S., I.A.S.		//
58	CONTC/0010445/2023	CHARAN SINGH	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
59	CONTC/0010446/2023	RABINARAYAN PRASAD HOTA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
60	CONTC/0010447/2023	SHESHADEB SAMANTARAY	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
61	CONTC/0010448/2023	NIRANJAN SAHOO	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
62	CONTC/0010449/2023	RABINDRA KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, COMMNR. CUM SECY., RURAL DEV. DEPT.		//
63	CONTC/0010450/2023	BANK OF BARODA, CUTTACK	GURUDUTTA KAR	//
		VS	VS	0
		NARAHARI SETHY, COLLECTOR AND THE D.M., CUTTACK		//
64	CONTC/0010451/2023	TIKEMAN SAHOO	ADV.	//
		VS	VS	0
		TIKERAMA CHHATRIA, SECY. EXECUTIVE OFFICER, GRAM PANCHAYAT, KARALAMUNDA, KALAHANDI		//
65	CONTC/0010452/2023	JAMBESWAR JENA	ADV.	//
		VS	VS	0
		SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR		//
66	CONTC/0010453/2023	PRASANA KUMAR DAS	ADV.	//
		VS	VS	0
		STATE ELECTION COMMISSION, ODISHA		//
67	CONTC/0010454/2023	RAMA CHANDRA DALEI	ADV.	//
		VS	VS	0
		JYOTI PRAKASH DAS, I.A.S.		//
68	CONTC/0010455/2023	SASMITA KUMARI PATTNAIK	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0010456/2023	DR. RAJENDRA KUMAR, D.G., STATE INSURANCE COOPERATION (ESIC) PURUSOTTAM DALABEHERA VS	SRIDHAR RATH VS	// // 0
70	CONTC/0010457/2023	SATYA PRAKASH SWAIN, SPERINTENDENT, SPECIAL JAIL, BBSR SURYA NARAYAN DAS VS	ADV. VS	// // 0
71	CONTC/0010458/2023	ASWATHY S., I.A.S. RABI NARAYAN MISHRA VS	ADV. VS	// // 0
72	CONTC/0010459/2023	ASWATHY S., I.A.S. RAMA CHANDRA BEHERA VS	ADV. VS	// // 0
73	CONTC/0010460/2023	ASWATHY S., I.A.S. NARAYAN PATRO VS	ADV. VS	// // 0
74	CONTC/0010461/2023	ASWATHY S., I.A.S. MOHAMMED ZAHEERUDDIN VS	ADV. VS	// // 0
75	CONTC/0010462/2023	ASWATHY S., I.A.S. CHANDMAL SHARMA VS	ADV. VS	// // 0
76	CONTC/0010463/2023	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT. SUPRIYA NANDA VS	ADV. VS	// // 0
77	CONTC/0010464/2023	ASWATHY S, I.A.S. MANAGING COMMITTEE OF SHAILEN KUMAR SHIKHAR NIKETAN, BIMBURIA VS	ADV. VS	// // 0
78	CONTC/0010465/2023	ASWATHY S., I.A.S. CHITRASEN PATRA VS	ADV. VS	// // 0
79	CONTC/0010466/2023	AUROBINDA AGRAWALLA, I.A.S. PADMALAVA KHADIA VS	ADV. VS	// // 0
		AUROBINDA AGRAWALLA, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0010467/2023	UMAKANTA PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	CONTC/0010468/2023	SANDHYARANI LENKA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	CONTC/0010469/2023	SURENDRA PRASAD DASH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	CONTC/0010470/2023	KALPANA BANOHHOR VS CHANDRAMANI SWAIN, EXECUTIVE OFFICER, BRAJARAJNAGAR MUNICIPALITY, BRAJARAJNAGAR, JHARSUGUDA	ADV. VS	// 0 //
84	CONTC/0010471/2023	PRADIPTA KUMAR SAHOO VS JYOTI RANJAN MISHRA, I.A.S.	ADV VS	// 0 //
85	CONTC/0010472/2023	SUKANTI NAYAK VS ANUPAM SAHA, I.A.S	ADV VS	// 0 //
86	CONTC/0010473/2023	MADHUSUDAN TARIA VS ANANYA DAS, I.A.S	ADV VS	// 0 //
87	CONTC/0010474/2023	SURESH KUMAR DASH VS ANANYA DAS, I.A.S	ADV VS	// 0 //
88	CONTC/0010475/2023	JUDHISTHIRA PRADHAN VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
89	CONTC/0010476/2023	BANDANA MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
90	CONTC/0010477/2023	MINATI ORAM VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
91	CONTC/0010478/2023	BHUMANI PUJARI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CONTC/0010479/2023	ARAVIND AGRAWAL, I.A.S. BASANT KUMAR PASAYAT	ADV.	//
		VS	VS	()
93	CONTC/0010480/2023	ARAVIND AGRAWAL, I.A.S. SUDHIR KUMAR TUDU	ADV.	//
		VS	VS	()
94	CONTC/0010481/2023	ARAVIND AGRAWAL, I.A.S. GAYATRI PRADHAN	ADV.	//
		VS	VS	()
95	CRLA/0001389/2023	ARAVIND AGRAWAL, I.A.S. BANSHIDHAR PRADHAN	RAMANI KANTA PATTANAIAK	CUTTACK VIGILANCE /4 /2007
		VS	VS	SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)
96	CRLA/0001390/2023	STATE OF ODISHA(VIG.) SUSHIL KUMAR MAJHI	PRADEEP KUMAR BIHAR	GR/0000004/2007
		VS	VS	BHAWANIPATNA SADAR /476 /2022
97	CRLA/0001391/2023	STATE OF ODISHA SANJU DEHURY	PARTHA SARATHI DAS	()
		VS	VS	//
98	CRLA/0001392/2023	STATE OF ODISHA ANANDA CHANDRA BEHERA	HEMANTA KUMAR MUND	SAMBALPUR VIGILANCE /8 /2005
		VS	VS	()
99	CRLA/0001393/2023	STATE OF ODISHA(VIG.) PRADEEP BANGARI	RAMA CHANDRA JENA	//
		VS	VS	SAHADEV KHUNTA /338 /2023
100	CRLLP/0000082/2023	STATE OF ODISHA BUDHIRAM BEHERA	PRATIK NAYAK	()
		VS	VS	//
101	CRLMA/0000514/2023	SK.IMTAZ HUSSAIN JYOTSNA OJHA	ADV.	/ /0
		VS	VS	J.M.F.C.,SORO(Baleshwar)
102	CRLMA/0000515/2023	GANAPATI OJHA GANAPATI CHHATAR	ADV	ICC/0000077/2015
		VS	VS	/ /0
				JUDGE FAMILY COURT, KENDRAPARA(Kendrapara)
				Crp/0000674/2013
				RARUAN /52 /2015
				()

ORISSA HIGH COURT
FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0005463/2023	STATE OF ODISHA RAJENDRA BAITHARU VS	SUJAY SHANKER SINGHDEO VS	// JUNAGARH /268 /2023 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000260/2023
104	CRLMC/0005464/2023	STATE OF ODISHA PRATIVA MOHANTY VS	SUKANTA KUMAR NAYAK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) CRMC/0000074/2022
105	CRLMC/0005465/2023	RONALI BEHERA SARAT CHANDRA DASH VS	SRIDHAR RATH VS	CUTTACK VIGILANCE /61 /2012 SPECIAL JUDGE,DHENKANAL(Dhenkanal) GR/0000061/2012
106	CRLMC/0005466/2023	STATE OF ODISHA(VIG.) PANDABA PATRO VS	SUKANTA KUMAR MISHRA VS	BURLA /484 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003769/2019
107	CRLMC/0005467/2023	STATE OF ODISHA SUREN@SURENDRA PRADHAN VS	BIKRAM CHANDRA GHADAI VS	BURLA /129 /2011 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) ST/0000055/2014
108	CRLMC/0005468/2023	STATE OF ODISHA SATYANARAYAN MAJHI@BADAKANDHA VS	SK. ZAFARULLA VS	KANTAMAL /98 /2008 C.J.M.,BOUDH(Baudh) ST/0000007/2013
109	CRLMC/0005469/2023	STATE OF ODISHA ABINASH MISHRA VS	RAMDAS ACHARY VS	TIKABALI /83 /2022 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000409/2022
110	CRLMC/0005470/2023	STATE OF ODISHA FAKU@AKSHYA KUMAR PANDA VS	MANAS KUMAR CHAND VS	KEONJHAR TOWN /58 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000011/2023
111	CRLMC/0005471/2023	STATE OF ODISHA NRUSINGHA CHARAN SAHOO@NRUSINGHA SAHOCKSHIROD KUMAR ROUT VS	VS	RAJKANIKA /165 /2021 ASST.SESSIONS JUDGE,PATTAMUNDAI(Kendrapara) CRMC/0000002/2023
112	CRLMC/0005472/2023	STATE OF ODISHA ASHOK KUMAR MISHRA VS	PRAVASH CH. JENA VS	SAHID NAGAR P.S. /100 /2004 S.D.J.M.,BHUBANESWAR(Khordha) GR/0001477/2004
113	CRLMC/0005473/2023	STATE OF ODISHA LAXMIDHAR SENDHA VS PANDA AND SONS PROJECT(P) LTD	LAXMIKANTA SAHOO VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000706/2021

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0005474/2023	JAYAPAL RANA VS STATE OF ODISHA	MAHADEV SAHU VS	SAINTALA /120 /2010 J.M.F.C.,SAINTALA(Balangir) GR/0000483/2010
115	CRLMC/0005475/2023	SHYAMRAJ SINGHDEO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JHIRPANI P.S. /53 /2022 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000510/2022
116	CRLMC/0005476/2023	NARAYAN MALLICK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000001/2014
117	CRLMP/0002559/2023	RITESH KUMAR CHANDUKA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	//0 ()//
118	CRLMP/0002560/2023	JOSHNA RANI PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	//0 ()//
119	CRLMP/0002561/2023	PRAFULLA DAS VS SABITA MAJHI @ DAS	SUBRATA PANDA VS	//0 ()//
120	CRLMP/0002562/2023	MOHINI NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ()//
121	CRLMP/0002563/2023	DURYADHAN THAKUR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0 ()//
122	CRLMP/0002564/2023	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 ()//
123	CRLREV/0000682/2023	HARISH CHANDRA DAS @ HARIS CHANDRA DAS @ SOUTIK DASH VS STATE OF ODISHA	SOUTIK DASH VS	SORO /185 /2003 ()//
124	FAO/0000571/2023	D.M., LEGAL CELL, M/S. NEW INDIA ASSURANCE CONSULTING VS LAXMIDHAR BEHERA	CONSULTING HOSE VS	// ()//
125	MACA/0001254/2023	BHAJAMAN PRADHAN	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	MACA/0001255/2023	RAJIT LENKA LIPUN MAJHI	PRADEEP KUMAR MISHRA	//
		VS	VS	0
127	MACA/0001256/2023	BABULI KISAN OFFICER IN CHARGE, ODISHA LEGAL HUB, M/S. NATANAN INSURANCE CO.LTD.	NOMAN BISHNOI	//
		VS	VS	0
128	MACA/0001257/2023	ANNAPURNA DAS M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
129	MACA/0001258/2023	TULASI BISWAL DILLIP KUMAR RAY	SISIR KUMAR PUROHIT	//
		VS	VS	0
130	MACA/0001259/2023	PRAMOD KUMAR MOHANTY KESHABA CHANDRA SAHOO	DEBASISH PATNAIK	//
		VS	VS	0
131	MATA/0000449/2023	SIBA GOUDA MANORAMA SAHU	PRASANTA KUMAR DAS	//
		VS	VS	0
132	OTAPL/0000005/2023	BHIKARI CHARAN SAHU PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS	KUSUM NISSWARY,SR.S.C	//
		VS	VS	0
133	RSA/0000561/2023	M/S. VEDANTA ALUMINIUM LIMITED,KALAHANDI HAR BAI	MURALIDHAR PANDA	//
		VS	VS	0
134	RSA/0000562/2023	SOBHARAM SAHU PIRA BAGAR	TRILOCHAN NANDA	//
		VS	VS	0
135	RSA/0000563/2023	DURBADAL NAIK KANHU CHARAN PANIGRAHI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		GOVT. OF ODISHA		//
136	RSA/0000564/2023	CHANDRAMANI SAMAL	PRAKASH CHANDRA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RVWPET/0000480/2023	SUKANTI SAMAL STATE OF ODISHA VS	PRABHU PRASAD MOHANTY,A.G.A VS	// // ()
138	STREV/0000028/2023	M/S. MUBARAK BUILDCON PRIVATE LIMITED M/S. BABA DHARSU TRADERS VS	KAJAL SAHOO VS	// // ()
139	STREV/0000029/2023	STATE OF ODISHA M/S. RAJESH STORE AND MAA MAHESWARY MARB VS	KAJAL SAHOO VS	// // ()
140	TRP(C)/0000432/2023	STATE OF ODISHA SHIBA PRASAD MISHRA VS	PRASANTA KUMAR PRADHAN VS	// // ()
141	TRP(C)/0000433/2023	KAJAL JANGDE RASHMITA BEHERA VS	SOUMYA MISHRA VS	// // ()
142	TRPCRL/0000125/2023	SRICHANDAN BEHERA MINAKHI BEHERA VS	JAGANNATH BHUYAN VS	// // //
143	WA/0003111/2023	STATE OF ODISHA KISHORE KUMAR ROUT VS	AJAYA KUMAR DASH VS	TOMANDO /195 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005137/2021 // ()
144	WA/0003112/2023	STATE OF ODISHA SATYANANDA KISAN VS	MOHAMMED MUSTAQ ANSARI VS	// // ()
145	WA/0003113/2023	STATE OF ODISHA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // ()
146	WA/0003114/2023	AMLAN JYOTI PATRA STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// // ()
147	WA/0003115/2023	JAYKRISHNA PRADHAN STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// // ()
		PANCHANAN SAHU		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0003116/2023	STATE OF ODISHA VS JATINDRA KUMAR KANUNGO	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
149	WA/0003117/2023	APPELLATE AUTHORITY-CUM-SECY, DEPTT. OF SKILL DEVELOPMENT VS LAKSHMI NARAYAN BEHERA	ANKURUSHYEA PAMNANI, A.S.C. VS	// 0 //
150	WA/0003118/2023	STATE OF ODISHA VS SWATI SMITA JENA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
151	WA/0003119/2023	YUDHISTHIRA SETHI VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// 0 //
152	WA/0003120/2023	PRASANTA PARIDA VS TRILOCHAN BISWAL	KSHIROD KUMAR ROUT VS	// 0 //
153	WA/0003121/2023	YUDHISTHIRA SETHI VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// 0 //
154	WP(C)/0042028/2023	LAXMINARAYAN MOHARANA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
155	WP(C)/0042029/2023	SAMBHUNATH DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
156	WP(C)/0042030/2023	CHANDRAKANTA PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
157	WP(C)/0042031/2023	GAHMEI KISHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
158	WP(C)/0042032/2023	RABINARAYAN PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
159	WP(C)/0042033/2023	AMIYA KUMAR SWAIN	PRAVAT KUMAR PANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0042034/2023	RAJAT KUMAR MISHRA	SOURAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0042035/2023	KIRANBALA SAHOO	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0042036/2023	ASHOK @ ASHOK KUMAR KHUNTIA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0042037/2023	DINABANDHU BEHERA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0042038/2023	BISHNU CHARAN SAHU	LAMBODAR ACHARI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0042039/2023	BAMADEV BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA		//
166	WP(C)/0042040/2023	SWARAJ TRIPATHY	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT. OF ODISHA		//
167	WP(C)/0042041/2023	SARAT PATRA	RAJENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0042042/2023	JHUMULATA MALICK	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR		//
169	WP(C)/0042043/2023	BHABANI SANKAR MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR		//
170	WP(C)/0042044/2023	SRINIBASH MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0042045/2023	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA BICHITRA KUMAR PANI VS	SHASHI BHUSAN JENA SHASHI BHUSAN JENA VS	// // ()
172	WP(C)/0042046/2023	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR PRATYUSHA MOHAPATRA VS	SHASHI BHUSAN JENA SHASHI BHUSAN JENA VS	// // ()
173	WP(C)/0042047/2023	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR CHARULATA SWAIN VS	SHASHI BHUSAN JENA SHASHI BHUSAN JENA VS	// // ()
174	WP(C)/0042048/2023	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR SOUMYASHREE MOHAPATRA VS	SHASHI BHUSAN JENA SHASHI BHUSAN JENA VS	// // ()
175	WP(C)/0042049/2023	SECY., TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR JAHIR HUSSASIN KHAN VS	SUKANTA KUMAR NAYAK SUKANTA KUMAR NAYAK VS	// // ()
176	WP(C)/0042050/2023	STATE OF ODISHA BASANTA BARIK VS	SUBHADUTTA ROUSTRAY SUBHADUTTA ROUSTRAY VS	// // ()
177	WP(C)/0042051/2023	STATE OF ODISHA SUVENDU NAIK VS	SUBHADUTTA ROUSTRAY SUBHADUTTA ROUSTRAY VS	// // ()
178	WP(C)/0042052/2023	STATE OF ODISHA SIBA NARAYAN PATTANAIK VS	PRANOY MOHANTY PRANOY MOHANTY VS	// // ()
179	WP(C)/0042053/2023	STATE OF ODISHA PRAVASANKAR PANDA VS	SUBHADUTTA ROUSTRAY SUBHADUTTA ROUSTRAY VS	// // ()
180	WP(C)/0042054/2023	STATE OF ODISHA MUKTESWAR NAIK VS	PRABODHA CHANDRA NAYAK PRABODHA CHANDRA NAYAK VS	// // ()
181	WP(C)/0042055/2023	STATE OF ODISHA SMRUTIREKHA RUP VS	SUBHADUTTA ROUSTRAY SUBHADUTTA ROUSTRAY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0042056/2023	HIMANSHU SEKHAR SRICHANDAN VS SHREE JAGANNATH TEMPLE MANAGEMENT, PURI	PRONOY MOHANTY VS KRISHNA CHANDRA SAHU	// 0 //
183	WP(C)/0042057/2023	SANTOSH KUMAR GHODEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS DHANESWAR BEHERA	// 0 //
184	WP(C)/0042058/2023	RABINDRA KUMAR DIXIT VS STATE OF ODISHA	DHANESWAR BEHERA VS SUSANTA KUMAR DASH	// 0 //
185	WP(C)/0042059/2023	MEERASHREE SUMAN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS DHANESWAR BEHERA	// 0 //
186	WP(C)/0042060/2023	JADUNATH PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS NILAMADHAB SARKAR	// 0 //
187	WP(C)/0042061/2023	AJIT PARIDA VS STATE OF ODISHA	NILAMADHAB SARKAR VS JYOTIRMAY GUPTA	// 0 //
188	WP(C)/0042062/2023	RAGHUNATH SETHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS JYOTIRMAY GUPTA	// 0 //
189	WP(C)/0042063/2023	RAJESH MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS KAPILA CHARAN NAYAK	// 0 //
190	WP(C)/0042064/2023	SAROJ KUMAR DAS VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS HARA PRASAD RATH	// 0 //
191	WP(C)/0042065/2023	RABINDRA KUMAR GHADAI VS STATE OF ODISHA	HARA PRASAD RATH VS KAPILA CHARAN NAYAK	// 0 //
192	WP(C)/0042066/2023	BHAGIRATHI DHAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS AMIYA KUMAR CHHATOI	// 0 //
193	WP(C)/0042067/2023	HRUDANANDA SAHU	AMIYA KUMAR CHHATOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0042068/2023	STATE OF ODISHA RABINDRA SAHOO	CHITTARANJAN SWAIN	//
		VS	VS	0
195	WP(C)/0042069/2023	STATE OF ODISHA PABITRA KUMAR SAHOO	PANCHANAN SAHOO	//
		VS	VS	0
196	WP(C)/0042070/2023	STATE OF ODISHA PRASANTA KUMAR MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
197	WP(C)/0042071/2023	STATE OF ODISHA TARUN MOHANTY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
198	WP(C)/0042072/2023	STATE OF ODISHA SURENDRA MOHAN NAYAK	LALIT KUMAR MAHARANA	//
		VS	VS	0
199	WP(C)/0042073/2023	ODISHA GRAMYA BANK, JAGAMARA PANCHANAN GIRI	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
200	WP(C)/0042074/2023	STATE OF ODISHA SARAT SAHOO	CHITTARANJAN SWAIN	//
		VS	VS	0
201	WP(C)/0042075/2023	STATE OF ODISHA NARENDRA BHOI	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
202	WP(C)/0042076/2023	STATE OF ODISHA KAILASH CHANDRA BEHERA	PRAJNA PRIYAMBADA	//
		VS	VS	0
203	WP(C)/0042077/2023	STATE OF ODISHA RATIKANTA CHHOTARAY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
204	WP(C)/0042078/2023	STATE OF ODISHA DAMODAR JENA	SUKANTA KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0042079/2023	STATE OF ODISHA PRATAP KUMAR PAHI VS	NIRANJAN NAYAK VS	// // ()
206	WP(C)/0042080/2023	STATE OF ODISHA SUSANTA KUMAR MOHANTY VS	TRILOCHAN PANIGRAHI VS	// // ()
207	WP(C)/0042081/2023	THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK BHABAGRAHI PRADHAN VS	SUBHASREE MOHANTY VS	// // ()
208	WP(C)/0042082/2023	STATE OF ODISHA SUPRETI MOHANTY @ SUPRITI ROY MOHANTY VS	TRILOCHAN PANIGRAHI VS	// // ()
209	WP(C)/0042083/2023	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK NAKUL DAS VS	TRILOCHAN PANIGRAHI VS	// // ()
210	WP(C)/0042084/2023	STATE OF ODISHA SANJUKTA MOHANTY VS	MANOJ KUMAR PATI VS	// // ()
211	WP(C)/0042085/2023	DHEERA BESHRA JAYARAM HUIKA VS	TUKUNA KUMAR MISHRA VS	// // ()
212	WP(C)/0042086/2023	STATE OF ODISHA TARAK NATH DAS VS	SOUMYA RANJAN MOHANTY VS	// // ()
213	WP(C)/0042087/2023	BANK OF BARODA. PATNA HEENA KAUSAR VS	MR. K.M.H.NIAMATI (CAVEATOR) DIPTI RANJAN BHOKTA VS	// // ()
214	WP(C)/0042088/2023	STATE OF ODISHA BISWARANJAN NAYAK VS	GOURI KUMAR RATH VS	// // ()
215	WP(C)/0042089/2023	STATE OF ODISHA MANMOHAN MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0042090/2023	PURANDAR RANA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
217	WP(C)/0042091/2023	ARUN KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
218	WP(C)/0042092/2023	PURANDAR RANA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
219	WP(C)/0042093/2023	PINTU DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
220	WP(C)/0042094/2023	RAJENDRA PRASAD TRIPATHY VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
221	WP(C)/0042095/2023	GUNADHAR JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
222	WP(C)/0042096/2023	SARAT KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
223	WP(C)/0042097/2023	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
224	WP(C)/0042098/2023	SATRUGHNA PARIDA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
225	WP(C)/0042099/2023	AMBUJA SAMANTRAY VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
226	WP(C)/0042100/2023	MEGHAMALA PATI VS BRANCH MANAGER, M/S LIC HOUSING FIN. LTD., BBSR	TUNA SAHU VS	// 0 //
227	WP(C)/0042101/2023	KAILASH CHANDRA MALLICK	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0042102/2023	STATE OF ODISHA NABAGHANA MAHARANA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
229	WP(C)/0042103/2023	NHAL, BBSR ANANGA UDAYA BHOI	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
230	WP(C)/0042104/2023	STATE OF ODISHA SANJIB KUMAR SENAPATI	PRATAP CHANDRA CHHINCHANI	//
		VS	VS	0
231	WP(C)/0042105/2023	STATE OF ODISHA SHIBA CHARAN MAJHI	SABYASACHI MISHRA	//
		VS	VS	0
232	WP(C)/0042106/2023	PRINCIPAL SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT., BBSR PRUNIMARANI MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
233	WP(C)/0042107/2023	STATE OF ODISHA JAGANNATH BEHERA	RAMDAS ACHARY	//
		VS	VS	0
234	WP(C)/0042108/2023	STATE OF ODISHA SARAT CHANDRA MOHARANA	PRIYABRATA MOHAPATRA	//
		VS	VS	0
235	WP(C)/0042109/2023	COMMN. GST, CUTTACK LAXMI NARAYAN SARAF	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
236	WP(C)/0042110/2023	STATE OF ODISHA CHANDRAMANI MEHER	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
237	WP(C)/0042111/2023	STATE OF ODISHA TABASUM KHATUN	BISWAMBAR MOHANTY	//
		VS	VS	0
238	WP(C)/0042112/2023	STATE OF ODISHA PURNA CHANDRA RANA	BANSHIDHAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0042113/2023	ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR JASHABANTA PATRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0 //
240	WP(C)/0042114/2023	SARANGADHAR PATATASINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
241	WP(C)/0042115/2023	MAYADHAR SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
242	WP(C)/0042116/2023	NARESH DALEI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
243	WP(C)/0042117/2023	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
244	WP(C)/0042118/2023	CHANDRA SEKHAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
245	WP(C)/0042119/2023	PRADIPTA KISHORE MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
246	WP(C)/0042120/2023	SAMEER KUMAR SINGH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
247	WP(C)/0042121/2023	ARUN BALA PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
248	WP(C)/0042122/2023	JHARSUGUDA PHARMACY COLLEGE VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
249	WP(C)/0042123/2023	DEBENDRANATH MAHARI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0042124/2023	URDHAB BHATRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
251	WP(C)/0042125/2023	KALPANA KULDIP VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
252	WP(C)/0042126/2023	PRATAP KUMAR PANDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
253	WP(C)/0042127/2023	PUSPANJALI PAIKARAY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
254	WP(C)/0042128/2023	BAMADEV PANDA VS STATE OF ODISHA	SRIHARSA PRADHAN VS	// 0 //
255	WP(C)/0042129/2023	ODISHA BIODIVERSITY CONSERVATION FOUNDATION VS STATE OF ODISHA	SHANKAR MOHANTY VS	// 0 //
256	WP(C)/0042130/2023	NILADRI SECURITY SERVICE, SAMBALPUR VS LIFE INSURANCE CORPORATION OF INDIA, SAMBALPUR	AMITABH PRADHAN VS	// 0 //
257	WP(C)/0042131/2023	SMRUTI RANJAN SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
258	WP(C)/0042132/2023	GOURI SHANKAR ACHARYA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
259	WP(C)/0042133/2023	SUSHAMA RAY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
260	WP(C)/0042134/2023	RANJIT KUMAR MURMU VS THE CENTRAL BANK OF INDIA, MUMBAI	SAPAN KUMAR LENKA VS	// 0 //
261	WP(C)/0042135/2023	PRAMILA KALAS	DEBASIS SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0042136/2023	STATE OF ODISHA PRAMILA KALAS	DEBASIS SAHOO	//
		VS	VS	0
263	WP(C)/0042137/2023	STATE OF ODISHA ARCHANA BHOLA	DEBASIS SAHOO	//
		VS	VS	0
264	WP(C)/0042138/2023	STATE OF ODISHA BAJRANG PANDEY	MANMAYA KUMAR DASH	//
		VS	VS	0
265	WP(C)/0042139/2023	COMMISSIONER OF ENDOWMENTS, BBSR HRUSHIKESH BEHERA	DEBASIS SAHOO	//
		VS	VS	0
266	WP(C)/0042140/2023	STATE OF ODISHA PRIYAMBADA NAYAK	DEBASIS SAHOO	//
		VS	VS	0
267	WP(C)/0042141/2023	STATE OF ODISHA JAMUNA NAYAK	NIRANJAN BISWAL	//
		VS	VS	0
268	WP(C)/0042142/2023	GENERAL MANAGER, MAHANADI COALFIELDS LTD., ANGUL JAY MATADI ENGINEERING AND CONSTRUCTION PRIVATE LIMITED	DEBASIS SAHOO	//
		VS	VS	0
269	WP(C)/0042143/2023	STATE OF ODISHA PRASANT KUMAR BEHERA	BHARATI DASH	//
		VS	VS	0
270	WP(C)/0042144/2023	STATE OF ODISHA KUSUM AGRAWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
271	WP(C)/0042145/2023	PUNEI HONTAL @ GIREM CHAKRADHAR ROUT	BASUDEV BARIK	//
		VS	VS	0
272	WP(C)/0042146/2023	STATE OF ODISHA SRICHARAN PADHIARY	PRASANTA KUMAR NANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0042147/2023	PUNEI HONTAL @ GIREM KRUTIBAS BHOLA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // ()
274	WP(C)/0042148/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// ()
275	WP(C)/0042149/2023	PARTHA SARATHI ROUT VS PUNEI HONTAL @ GIREM	PRASANTA KUMAR NANDA VS	// ()
276	WP(C)/0042150/2023	MITHUN JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
277	WP(C)/0042151/2023	BHARATI NAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
278	WP(C)/0042152/2023	JAYANTI MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
279	WP(C)/0042153/2023	VAIDEHI MOTORS PVT. LTD., CUTTACK VS UNION OF INDIA	SHISHIR KUMAR ROUTRAY VS	// ()
280	WP(C)/0042154/2023	NILAMANI SAHOO VS REVENUE DIV. COMMISSIONER (N.D.), SAMBALPUR	SACHIDANANDA SAHOO VS	// ()
281	WP(C)/0042155/2023	BHASKARA BHARASAGAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
282	WP(C)/0042156/2023	DHANESWAR TIYU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
283	WP(C)/0042157/2023	TARANI SUNA VS COMPETENT AUTHORITY CUM SPECIAL SECY. TO GOVT. GA AND PG DEPT., BBSR	SAILABALA JENA VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0042158/2023	BASANGA NAIK VS REVENUE DIV. COMMISSIONER (N.D.), SAMBALPUR	SACHIDANANDA SAHOO VS DURGESH NARAYAN RATH	// 0 //
285	WP(C)/0042159/2023	SARAT KUMAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //
286	WP(C)/0042160/2023	DEVENDRA KUMBHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //
287	WP(C)/0042161/2023	SOUMYA RANJAN RATH VS STATE OF ODISHA	SAMBEET RATHA VS SACHIDANANDA SAHOO	// 0 //
288	WP(C)/0042162/2023	RABI @ RABICHANDRA PRADHAN VS REVENUE DIV. COMMISSIONER, SAMBALPUR	SACHIDANANDA SAHOO VS SACHIDANANDA SAHOO	// 0 //
289	WP(C)/0042163/2023	KISAN KUMAR SATHUA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS SACHIDANANDA ROUT	// 0 //
290	WP(C)/0042164/2023	ARAKHITA SAHOO VS REVENUE DIV. COMMISSIONER, SAMBALPUR	SACHIDANANDA ROUT VS SACHIDANANDA ROUT	// 0 //
291	WP(C)/0042165/2023	SAYED RAJAB ALLI VS STATE OF ODISHA	KAUSHAL HUSSAIN VS SACHIDANANDA ROUT	// 0 //
292	WP(C)/0042166/2023	MUCHIRAM HANSADA VS SECY. COOPERATION DEPT. BBSR	NIROJ KUMAR MAHAPATRA VS NIROJ KUMAR MAHAPATRA	// 0 //
293	WP(C)/0042167/2023	CHITARANJAN MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS LAMBODAR PRADHAN	// 0 //
294	WP(C)/0042168/2023	DIBAKAR BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //
295	WP(C)/0042169/2023	KANHU CHARAN SAMAL	NIROJ KUMAR MAHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SECY. FOREST AND ENVIRONMENT DEPT. BBSR		//
296	WP(C)/0042170/2023	SARASWATI PAL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0042171/2023	MAHESH CHANDRA MAHAKUD	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		SECY. FOREST AND ENVIRONMENT DEPT. BBSR		//
298	WP(C)/0042172/2023	SANJAY KUMAR MOHANTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0042173/2023	HEMANTA KUMAR BEHERA	BHUBANESWAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0042174/2023	PRADEEP KUMAR DEHURY	SACHIDANANDA SAHOO	//
		VS	VS	0
		REVENUE DIV. COMMISSIONER (N.D.), SAMBALPUR		//
301	WP(C)/0042175/2023	GANESH MAHANANDA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0042176/2023	PRABHAT KUMAR PARIDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		COLLECTOR, KHURDA		//
303	WP(C)/0042177/2023	SANCHALA DIGAL	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0042178/2023	DHULESWAR SAHOO	SACHIDANANDA SAHOO	//
		VS	VS	0
		REVENUE DIV. COMMISSIONER, (N.D.), SAMBALPUR		//
305	WP(C)/0042179/2023	PRADIPTA KUMAR MOHANTY	BHUBANESWAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0042180/2023	MAMATAMAYEE SAMAL	SAMEER KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0042181/2023	STATE OF ODISHA GANESH CHANDRA ROUT VS	PRAKASH RANJAN BARIK VS	// // ()
308	WP(C)/0042182/2023	STATE OF ODISHA PRAFULLA CHANDRA DEHURY VS	SACHIDANANDA SAHOO VS	// // ()
309	WP(C)/0042183/2023	REVENUE DIV. COMMISSIONER (N.D.), SAMBALPUR INDRAMANI JENA VS	SHAKTI PATNAIK VS	// // ()
310	WP(C)/0042184/2023	STATE OF ODISHA MAMATA SAHOO VS	RAMA CHANDRA MOHANTY VS	// // ()
311	WP(C)/0042185/2023	BALARAM SAHOO ABANTI MALLICK VS	BISWAMBAR MOHANTY VS	// // ()
312	WP(C)/0042186/2023	SUB-COLLECTOR, CUTTACK SADAR TULEI SAHOO VS	SUSANTA KUMAR SAHU VS	// // ()
313	WP(C)/0042187/2023	STATE OF ODISHA SACHI NAYAK VS	RAMA CHANDRA MOHANTY VS	// // ()
314	WP(C)/0042188/2023	SUNDAR NAYAK MANJULATA ROUT VS	SANTOSH KUMAR SWAIN VS	// // ()
315	WP(C)/0042189/2023	STATE OF ODISHA GOPAL MAJHI VS	MANAS PATI VS	// // ()
316	WP(C)/0042190/2023	STATE OF ODISHA SUBHALAXMI MOHANTY VS	TAPAN KUMAR BISWAL VS	// // ()
317	WP(C)/0042191/2023	REGISTRAR COOPERATIVE SOCIETIES, BBSR RABI NARAYAN SAHOO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0042192/2023	SUNDARAM HOME FINANCE LTD., CHENNAI VS DM CUM COLLECTOR, CUTTACK	DEVI PRASAD TRIPATHY VS	// 0 //
319	WP(C)/0042193/2023	M/S. URMILA STEEL FABRICATION, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
320	WP(C)/0042194/2023	BHAGYABATI MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	WP(C)/0042195/2023	BASANTI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
322	WP(C)/0042196/2023	SUMIT KUMAR SATAPATHY VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
323	WP(C)/0042197/2023	JAYSAN MINZ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	WP(C)/0042198/2023	KAMAL LOCHAN SUNA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	WP(C)/0042199/2023	SUKANTA KUMAR MAHALIK VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
326	WP(C)/0042200/2023	ARAKHITA BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
327	WP(C)/0042201/2023	SHARAT CHANDRA PARICHHA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
328	WP(C)/0042202/2023	RATNAKAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	WP(C)/0042203/2023	UDHABA MAJHI	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0042204/2023	ALEKHA CHARAN SETHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0042205/2023	LALMOHAN PATRA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0042206/2023	KARNAJ KUMAR MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0042207/2023	SRIDHAR MALIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0042208/2023	LINGARAJ PRADHAN	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0042209/2023	INDIAN RED CROSS SOCIETY, BBSR	JAYANTA KUMAR DAS	//
		VS	VS	0
		THE APPELLATE AUTHORITY CUM JOINT LABOUR COMMISSIONER, BBSR		//
336	WP(C)/0042210/2023	PURNA MINZ	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0042211/2023	SURAJ SAHOO	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0042212/2023	DEBAKANTA BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0042213/2023	ORISSA ELECTRICITY REGULATORY COMMISSION	SUSANTA KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0042214/2023	GOBARDHAN NAYAK	NIRANJAN LENKA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0042215/2023	THE URBAN CO OPERATIVE BANK, MAYURBHANJ UPENDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // ()
342	WP(C)/0042216/2023	DUKHABANDHU NAYAK VS STATE OF ODISHA	AMITABH PRADHAN VS	// ()
343	WP(C)/0042217/2023	KAUR GOND VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
344	WP(C)/0042218/2023	MADHUSMITA NAYAK VS STATE OF ODISHA	PRATHA SARATHI DAS VS	// ()
345	WP(C)/0042219/2023	RASBIHARI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
346	WP(C)/0042220/2023	HRUDANANDA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// ()
347	WP(C)/0042221/2023	HEMALATA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
348	WP(C)/0042222/2023	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// ()
349	WP(C)/0042223/2023	SUDHAKAR MAHABHOI VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
350	WP(C)/0042224/2023	LALMOHAN PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()
351	WP(C)/0042225/2023	SARAT CHANDRA THAMB VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0042226/2023	PRAFULLA KUMAR BEHURA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
353	WP(C)/0042227/2023	BAMAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
354	WP(C)/0042228/2023	PRAVAT CHANDRA RATHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
355	WP(C)/0042229/2023	MANJUSHREE ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
356	WP(C)/0042230/2023	RAMA CHANDRA SUARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
357	WP(C)/0042231/2023	ANAND KUMAR PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
358	WP(C)/0042232/2023	SANATAN DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	WP(C)/0042233/2023	HATA KISHORE BISOI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
360	WP(C)/0042234/2023	JINDAL STAINLESS LTD., JAJPUR VS UNION OF INDIA	ADITYA NARAYAN DAS VS	// 0 //
361	WP(C)/0042235/2023	KHAGESWAR PRUSTY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
362	WP(C)/0042236/2023	SUKANTI NAIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
363	WP(C)/0042237/2023	MINAKSHYA PRASAD JENA	DILIP KUMAR SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	WP(C)/0042238/2023	STATE OF ODISHA GANESWAR MUNDA	KIRTAN DANG	//
		VS	VS	()
365	WP(C)/0042239/2023	STATE OF ODISHA KHAGENDRANATH DAS	GYANARANJAN SETHI	//
		VS	VS	()
366	WP(C)/0042240/2023	STATE OF ODISHA SABITA PRADHAN	KIRTAN DANG	//
		VS	VS	()
367	WP(C)/0042241/2023	STATE OF ODISHA KALANDI SABAR	KIRTAN DANG	//
		VS	VS	()
368	WP(C)/0042242/2023	STATE OF ODISHA BIRANCHI NARAYAN GARABADU	ASHOK KUMAR MOHAPATRA	//
		VS	VS	()
369	WP(C)/0042243/2023	STATE OF ODISHA HINDUSTAN COCA-COLA BEVERAGES PVT. LTD., HADAPSANE	ADISHNE MISHRA	//
		VS	VS	()
370	WP(C)/0042244/2023	STATE OF ODISHA DR. SARASWATI PANDA	ASHOK KUMAR MOHAPATRA	//
		VS	VS	()
371	WP(C)/0042245/2023	STATE OF ODISHA SUSIL NATH	DILLIP KUMAR SAHU	//
		VS	VS	()
372	ABLAPL/0015288/2023	PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT, GOVT. OF ODISHA MAMATA BEHERA	SURYAKANTA DWIBEDI	// MURIBAHAL /314 /2023
		VS	VS	()
373	ABLAPL/0015289/2023	STATE OF ODISHA PARAMANANDA BAGH	AKSHAYA KUMAR SAHOO	// BARKOTE /433 /2023
		VS	VS	()
374	ABLAPL/0015290/2023	STATE OF ODISHA BIKASH SA	AMIT PRASAD BOSE	// BELPARA /307 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0015291/2023	STATE OF ODISHA NALINI KANTA DAS VS	PRASANTA KUMAR NANDA VS	// / /0 ()
376	ABLAPL/0015292/2023	STATE OF ODISHA MUNI KUMAR SETHI VS	PRANAB RANJAN CHHATOI VS	// PATTAMUNDAI /575 /2023 ()
377	ABLAPL/0015293/2023	STATE OF ODISHA AKUNA PARIDA @ BABINA VS	ABHISHEK PRADHAN VS	// KUMBHARAPARA /336 /2023 ()
378	ABLAPL/0015294/2023	STATE OF ODISHA BIPIN DALAI VS	PRAJIT KUMAR PRADHAN VS	// KAMARDA /147 /2023 ()
379	ABLAPL/0015295/2023	STATE OF ODISHA KRUPANIDHI @ KRUPA DALAI VS	PRAJIT KUMAR PRADHAN VS	// KAMARDA /147 /2023 ()
380	ABLAPL/0015296/2023	STATE OF ODISHA PAMI @ PRAMOD BEHERA VS	BIDESHI KUMAR GHADEI VS	// BARAMBA /220 /2023 ()
381	ABLAPL/0015297/2023	STATE OF ODISHA DHARANI NAIK @ DHARANIDHAR BAGH VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /433 /2023 ()
382	ABLAPL/0015298/2023	STATE OF ODISHA SUJATA MOHANTY VS	JITENDRA SAMANTARAY VS	// EOW,BHUBANESWAR /7 /2023 ()
383	ABLAPL/0015299/2023	STATE OF ODISHA BENUDHAR SAHOO VS	NABA KISHORE GURU VS	// KAMAKHYANAGAR /554 /2023 ()
384	ABLAPL/0015300/2023	STATE OF ODISHA BIGHNESWAR MALLIK VS	DEEPAK KU SAHOO VS	// RAJNAGAR /319 /2023 ()
385	ABLAPL/0015301/2023	STATE OF ODISHA MANAS AMANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	// BANTALA /447 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015302/2023	MANOJ KUMAR SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /205 /2021 () //
387	ABLAPL/0015303/2023	LABA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /314 /2023 () //
388	ABLAPL/0015304/2023	SARASI MOHANTY VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	/ /0 () //
389	ABLAPL/0015305/2023	KISHORE BEHERA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	/ /0 () //
390	ABLAPL/0015306/2023	BANA MUKHI @ KUNDAN MUKHI @ BAANA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHARABEL NAGAR P.S. /274 /2020 () //
391	ABLAPL/0015307/2023	SANIA @ SITEN KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	MOTANGA /365 /2023 () //
392	ABLAPL/0015308/2023	SATYABRATA PANDA VS STATE OF ODISHA	DAYANIDHI PANIGRAHY VS	/ /0 () //
393	ABLAPL/0015309/2023	JAYANTA SUBUDHI @ GULU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /445 /2023 () //
394	ABLAPL/0015310/2023	GANGADHAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /169 /2023 () //
395	ABLAPL/0015311/2023	SURESH KUMAR AGARWAL VS STATE OF ODISHA	BISWA BHUSAN DAS VS	JONK /318 /2023 () //
396	ABLAPL/0015312/2023	SURESH MINZ VS STATE OF ODISHA	SANKAR PRASAD PANI VS	RAJGANGPUR /493 /2023 () //
397	ABLAPL/0015313/2023	SK. MOBESWAR @ SAMIN @ SK. MOBASIR	GHANASHYAM MUDULI	DHENKANAL SADAR /580 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015314/2023	MADAN JENA	KISHORE CHANDRA KAR	JAJPUR TOWN /467 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015315/2023	SK. FERAJUL	NRUSINGH CHARAN ROUT	RAIBANIA /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015316/2023	MADAN MOHAN ROUSTRAY @ BAPI	SATRUGHNA DASH (A)	BHAWANIPATNA TOWN /168 /2016
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015317/2023	BINAYA KUMAR SAHOO @ BIKU @ BINAYA KUMAR SAHOO	RUSOMLA KISHORE PANDA	PARJANG /380 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015318/2023	MD. KADIR @ MOHAMMED KADIR	RAKESH KUMAR DAS	SAMBALPUR TOWN /432 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015319/2023	MOHAMMAD SAJID	PRANAYANEE DASMOHAPATRA	ANGUL TOWN /766 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015320/2023	SUBHAM PATTANAYAK	PRANAYANEE DASMOHAPATRA	ANGUL TOWN /766 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015321/2023	SUJIT BISWAL	JUGALA KISHORE PANDA	MAHABIROD /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015322/2023	SWADHIN KUMAR PRADHAN	NIHAR RANJAN SAHOO	CHARMAL /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015323/2023	BIBEKANANDA MOHANTY	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015324/2023	SANATAN SWAIN @ SANIA	SANGRAM KESHARI ROUT	BADACHANA /19 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015325/2023	STATE OF ODISHA SATYANARAYAN DASH VS	BIKRAM CHANDRA GHADEI VS	// JAGATSINGPUR /103 /2013 ()
410	ABLAPL/0015326/2023	STATE OF ODISHA BASUDEB MANIA VS	JYOTI PATNAIK VS	// BEGUNIA P.S. /84 /2023 ()
411	ABLAPL/0015327/2023	STATE OF ODISHA MADAN MOHAN ROUTRAY VS	SATRUGHNA DASH (A) VS	// BHAWANIPATNA SADAR /131 /2016 ()
412	ABLAPL/0015328/2023	STATE OF ODISHA NIBA @ MURALIDHAR NAYAK VS	LAXMI NARAYAN PATEL VS	// MANIABANDHA /116 /2023 ()
413	ABLAPL/0015329/2023	STATE OF ODISHA AMIT PRASAD MOHANTY VS	SURYANARAYAN PANIGRAHI VS	// BADAGODA P.S. /489 /2023 ()
414	ABLAPL/0015330/2023	STATE OF ODISHA TARUN SURUJAL VS	LAXMI NARAYAN PATEL VS	// BAREIPALI /150 /2023 ()
415	ABLAPL/0015331/2023	STATE OF ODISHA BISIKESAN MEHER VS	BIKASH KUMAR DASH VS	// BOUDH /125 /2023 ()
416	ABLAPL/0015332/2023	STATE OF ODISHA RASHMIPRAVA PARIDA VS	PRAVAT KUMAR JENA VS	// AIRPORT /73 /2023 ()
417	ABLAPL/0015333/2023	STATE OF ODISHA SIKUN PRADHAN VS	PRAVASH CHANDRA JENA VS	// KAKIRIGUMMA /108 /2023 ()
418	ABLAPL/0015334/2023	STATE OF ODISHA SWADHIN BEHERA VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /249 /2023 ()
419	ABLAPL/0015335/2023	STATE OF ODISHA NABAGHAN SAHOO VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// AIRPORT /346 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015336/2023	AJIT JENA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	MANIABANDHA /117 /2023 () //
421	ABLAPL/0015337/2023	CHERU @ SANTOSH BARAD VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BADABAZAR /483 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 OTAPL/5/2023	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE	ISHU BANERJEE,SR.S.C
2	11/2023 OTAPL/5/2023	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE	ISHU BANERJEE,SR.S.C
3	43/2023 RFA/282/2008	SUKANTI CHOUDHURY-MP	M/S.A.K.MOHANTY
4	44/2023 RFA/282/2008	SUKANTI CHOUDHURY-MP	M/S.A.K.MOHANTY
5	59/2023 CRLLP/82/2023	BUDHIRAM BEHERA-MP	PRATIK NAYAK
6	70/2023 STREV/28/2023	M/S. BABA DHARSU TRADERS-MP	KAJAL SAHOO
7	71/2023 STREV/28/2023	M/S. BABA DHARSU TRADERS-MP	KAJAL SAHOO
8	72/2023 STREV/28/2023	M/S. BABA DHARSU TRADERS-MP	KAJAL SAHOO
9	73/2023 STREV/29/2023	M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-MP	KAJAL SAHOO
10	74/2023 STREV/29/2023	M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-MP	KAJAL SAHOO
11	75/2023 STREV/29/2023	M/S. RAJESH STORE AND MAA MAHESWARY MARBLE-MP	KAJAL SAHOO
12	109/2023 TRPCRL/125/2023	MINAKHI BEHERA-MP	JAGANNATH BHUYAN
13	109/2023 CRLMA/515/2023	GANAPATI CHHATAR-MP	ADV
14	237/2023 LAA/92/2018	THE DIRECTOR OF I.T.R.,CHANDIPUR-MP	MR.A.K.BOSE,A.S.G. , MR. DEBASIS TRIPATHY, CGC
15	238/2023 LAA/92/2018	THE DIRECTOR OF I.T.R.,CHANDIPUR-MP	MR.A.K.BOSE,A.S.G. , MR. DEBASIS TRIPATHY, CGC
16	239/2023 LAA/92/2018	THE DIRECTOR OF I.T.R.,CHANDIPUR-MP	MR.A.K.BOSE,A.S.G. , MR. DEBASIS TRIPATHY, CGC
17	240/2023 LAA/109/2019	UNION OF INDIA-MP	PIYUSH KUMAR MISHRA,DEBA RANJAN MOHAPATRA
18	241/2023 LAA/109/2019	UNION OF INDIA-MP	PIYUSH KUMAR MISHRA,DEBA RANJAN MOHAPATRA
19	242/2023 LAA/109/2019	UNION OF INDIA-MP	PIYUSH KUMAR MISHRA,DEBA RANJAN MOHAPATRA
20	400/2023 CRLMP/2561/2023	PRAFULLA DAS-MP	SUBRATA PANDA
21	418/2023 CMAPL/856/2023	KAILASH CHANDRA PATI-MP	JAJATI KISHORE MOHANTY
22	419/2023 CMAPL/857/2023	SATYAJIT PATTNAIK-MP	JAJATI KISHORE MOHANTY
23	420/2023 CMAPL/859/2023	PUNI JENA-MP	ADV.
24	421/2023 CMAPL/860/2023	DR. PURNA CHANDRA PADHI-MP	PRASANNA KUMAR PATTANAYAK
25	442/2023 TRP(C)/432/2023	SHIBA PRASAD MISHRA-MP	PRASANTA KUMAR PRADHAN
26	443/2023	RASHMITA BEHERA-MP	SOUMYA MISHRA

27	TRP(C)/433/2023 475/2023	BISHNUPRIYA SAHOO-MP	ASHOK KUMAR SAHOO
28	MATA/441/2023 476/2023	MANORAMA SAHU-MP	PRASANTA KUMAR DAS
29	MATA/449/2023 477/2023	MANORAMA SAHU-MP	PRASANTA KUMAR DAS
30	MATA/449/2023 518/2023	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY,A.G.A
31	RVWPET/480/2023 526/2023	NALINIKANTA MOHAPATRA-MP	BHABANI SHANKAR MISHRA
32	CONTC/6836/2023 527/2023	RAGHUNATH MISHRA-MP	BHABANI SHANKAR MISHRA
33	CONTC/6837/2023 528/2023	PURNIMA MOHAPATRA-MP	BHABANI SHANKAR MISHRA
34	CONTC/6839/2023 529/2023	RABI NARAYAN DASH-MP	BHABANI SHANKAR MISHRA
35	CONTC/6835/2023 948/2023	HARISH CHANDRA DAS @ HARIS CHANDRA DAS @ KATSONBAT DASH	
36	CRLREV/682/2023 949/2023	HARISH CHANDRA DAS @ HARIS CHANDRA DAS @ KATSONBAT DASH	
37	CRLREV/682/2023 950/2023	HARISH CHANDRA DAS @ HARIS CHANDRA DAS @ KATSONBAT DASH	
38	CRLREV/682/2023 951/2023	SUDARSAN GOUDA-MP	KURESH PRASAD DASH
39	CRLREV/568/2023 1056/2023	AJIT KUMAR NAYAK-MP	SAMEER KUMAR DAS
40	FAO/85/2021 1515/2023	SMT.RINI @JAMUNA-MP	M/S.BIPLAB MOHANTY,R.K.PATI,S.S.PRADHAN
41	RSA/211/2008 1516/2023	SMT.RINI @JAMUNA-MP	M/S.BIPLAB MOHANTY,R.K.PATI,S.S.PRADHAN
42	RSA/211/2008 1517/2023	SMT.RINI @JAMUNA-MP	M/S.BIPLAB MOHANTY,R.K.PATI,S.S.PRADHAN
43	RSA/211/2008 1518/2023	MINAKSHI SAHOO-MP	OM PRAKASH DAS
44	RSA/162/2020 1519/2023	GYANENDRA SHARMA-MP	JYOTI RANJAN DEO
45	RSA/312/2023 1520/2023	PIRA BAGAR-MP	TRILOCHAN NANDA
46	RSA/562/2023 1521/2023	CHANDRAMANI SAMAL-MP	PRAKASH CHANDRA MISHRA
47	RSA/564/2023 1544/2023	SOUMYA SARTHAK RAY-MP	BIBEKANANDA BHUYAN
48	CMP/1599/2023 1545/2023	JYOSHNAMEYEE PRADHAN-MP	MANOJ KUMAR PATI
49	CMP/1600/2023 1546/2023	JEMA BEHERA-MP	NIRANJAN PRASAD PATRA
50	CMP/1601/2023 1547/2023	TEJESWAR SATAPATHY-MP	M/S SAMBIT SAMAL,R.K.NAYAK,K.B.MOHARANA
51	CMP/247/2018 1548/2023	JYOTSNA NAIK-MP	JYOTI RANJAN DEO
52	CMP/1602/2023 1549/2023	ASHOK KUMAR GERU-MP	AMIT PRASAD BOSE
53	CMP/1604/2023 1698/2023	KANHA SAHU-MP	S.S.RAY (2)
54	BLAPL/9108/2023 1699/2023	SUBHANKAR @ SHUBAMKAR ROY-MP	SURENDRA KUMAR MISHRA
55	BLAPL/14493/2023 1700/2023	RANVAJAY SINGH BAGHEL @ RANVIJOY SINGH BAGHEL @ RANVIJOY SINGH BAGHAL-MP	
56	BLAPL/2360/2021 2215/2023	BHAJAMAN PRADHAN-MP	PRADEEP KUMAR MISHRA
57	MACA/1254/2023 2216/2023	LIPUN MAJHI-MP	PRADEEP KUMAR MISHRA
	MACA/1255/2023		

58	2217/2023 MACA/1255/2023	LIPUN MAJHI-MP	PRADEEP KUMAR MISHRA
59	2218/2023 MACA/742/2018	KUMUDINI DEI-MP	
60	2219/2023 MACA/1256/2023	OFFICER IN CHARGE, ODISHA LEGAL HUB, M/S. NATIONAL INSURANCE CO. LTD.-MP	
61	2220/2023 MACA/1139/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	BOMNATH ROY
62	2221/2023 MACA/1139/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	BOMNATH ROY
63	2222/2023 MACA/1166/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
64	2223/2023 MACA/1136/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., RAIPUR-MP	ANUPAM DASH
65	2224/2023 MACA/1140/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
66	2225/2023 MACA/1257/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
67	2226/2023 MACA/1258/2023	DILLIP KUMAR RAY-MP	SISIR KUMAR PUROHIT
68	2827/2023 ABLAPL/13742/2023	SAILENDRA AGARAWAL-MP	
69	2828/2023 ABLAPL/13677/2023	ANANTA AWASTI-MP	
70	2829/2023 ABLAPL/14083/2023	RAMESH PRASAD-MP	
71	2830/2023 ABLAPL/4020/2023	KARTIK JYOTISHI @ KARTIK JOSHI PANDEY-MP	SUDHANSU SEKHAR DASH
72	2831/2023 ABLAPL/5546/2023	TUKUNA LENKA-MP	
73	2832/2023 ABLAPL/10084/2023	ANJAN KUMAR SAHU-MP	
74	2833/2023 ABLAPL/10085/2023	ANJAN KUMAR SAHU-MP	
75	2834/2023 ABLAPL/5554/2023	TUKUNA LENKA-MP	
76	2835/2023 ABLAPL/9722/2023	BALARAM NAYAK-MP	DEBASIS SAHOO
77	2836/2023 ABLAPL/5466/2023	SASWATA RANJAN NAYAK @ PUA-MP	IPSIT AUROBINDO ACHARYA
78	2837/2023 ABLAPL/11340/2023	KARUNAKAR JAYSINGH-MP	
79	2838/2023 ABLAPL/14373/2023	SARASWATI DAS-MP	
80	2839/2023 ABLAPL/5721/2023	BHUBAN HARIJAN-MP	DIGAMBAR SETHI
81	2840/2023 ABLAPL/17903/2019	BHUBANA KUMAR BHOI-MP	SATYABRATA DASH
82	2841/2023 ABLAPL/587/2023	PABITRA KUMAR NAYAK-MP	
83	3129/2023 CRLA/1322/2023	JASHOBANTY BEHERA-MP	ANIRUDHA DAS
84	3130/2023 CRLA/1389/2023	BANSHIDHAR PRADHAN-MP	RAMANI KANTA PATTANAIK
85	3131/2023 CRLA/1389/2023	BANSHIDHAR PRADHAN-MP	RAMANI KANTA PATTANAIK
86	3132/2023 CRLA/1390/2023	SUSHIL KUMAR MAJHI-MP	PRADEEP KUMAR BIHAR
87	3133/2023 CRLA/1390/2023	SUSHIL KUMAR MAJHI-MP	PRADEEP KUMAR BIHAR
88	3134/2023 CRLA/1391/2023	SANJU DEHURY-MP	PARTHA SARATHI DAS
89	3135/2023	SANJU DEHURY-MP	PARTHA SARATHI DAS

90	CRLA/1391/2023 3136/2023	ANANDA CHANDRA BEHERA-MP	HEMANTA KUMAR MUND
91	CRLA/1392/2023 3137/2023	ANANDA CHANDRA BEHERA-MP	HEMANTA KUMAR MUND
92	CRLA/1392/2023 3138/2023	PATI@PATITA BEHERA-MP	TUSAR KUMAR MISHRA
93	CRLA/440/2022 3139/2023	PRADEEP BANGARI-MP	RAMA CHANDRA JENA
94	CRLA/1393/2023 3140/2023	PRADEEP BANGARI-MP	RAMA CHANDRA JENA
95	CRLA/1393/2023 3687/2023	ASHOK KUMAR PANIGRAHY-MP	AMIT SHRIVASTAVA
96	CRLMC/5106/2023 3688/2023	SARAT CHANDRA DASH-MP	SRIDHAR RATH
97	CRLMC/5465/2023 3689/2023	PANDABA PATRO-MP	SUKANTA KUMAR MISHRA
98	CRLMC/5466/2023 3690/2023	RAJENDRA BAITHARU-MP	SUJAY SHANKER SINGHDEO
99	CRLMC/5463/2023 3691/2023	ABINASH MISHRA-MP	RAMDAS ACHARY
100	CRLMC/5469/2023 3692/2023	FAKU@AKSHYA KUMAR PANDA-MP	MANAS KUMAR CHAND
101	CRLMC/5470/2023 3693/2023	ASHOK KUMAR MISHRA-MP	PRAVASH CH. JENA
102	CRLMC/5472/2023 8947/2023	KISHORE KUMAR ROUT-MP	AJAYA KUMAR DASH
103	WA/3111/2023 8948/2023	STATE OF ODISHA-MP	
104	WA/2516/2023 8949/2023	SATYANANDA KISAN-MP	MOHAMMED MUSTAQ ANSARI
105	WA/3112/2023 8950/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
106	WA/3113/2023 8951/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
107	WA/3113/2023 8952/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
108	WA/3113/2023 8953/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
109	WA/3118/2023 8954/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
110	WA/3118/2023 8955/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
111	WA/3118/2023 8956/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
112	WA/3114/2023 8957/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
113	WA/3114/2023 8958/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
114	WA/3114/2023 8959/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
115	WA/3115/2023 8960/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
116	WA/3115/2023 8961/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
117	WA/3115/2023 8962/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
118	WA/3116/2023 8963/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
119	WA/3116/2023 8964/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
120	WA/3116/2023 8965/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
	WA/3117/2023	APPELLATE AUTHORITY-CUM-SECY, DEPTT. OF SKILL AND ENTREPRENEURSHIP DEVELOPMENT, Bhubaneswar	ANURAG KUSHWAH, A.S.C.

121	8966/2023 WA/3117/2023	APPELLATE AUTHORITY-CUM-SECY, DEPTT. OF SKILL AND ENTREPRENEURSHIP DEVELOPMENT, RAJENDRA NAGAR, BHUBANESHWAR, ODISHA, INDIA	ANURAG KUMAR MISHRA, A.S.C.
122	8967/2023 WA/3117/2023	APPELLATE AUTHORITY-CUM-SECY, DEPTT. OF SKILL AND ENTREPRENEURSHIP DEVELOPMENT, RAJENDRA NAGAR, BHUBANESHWAR, ODISHA, INDIA	ANURAG KUMAR MISHRA, A.S.C.
123	20210/2023 WP(C)/42028/2023	LAXMINARAYAN MOHARANA-MP	TRILOCHAN BARIK
124	20211/2023 WP(C)/42029/2023	SAMBHUNATH DAS-MP	UMA CHARAN MISHRA
125	20212/2023 WP(C)/42030/2023	CHANDRAKANTA PANDA-MP	PRAVAT KUMAR PANDA
126	20213/2023 WP(C)/42031/2023	GAHMEI KISHAN-MP	PRAVAT KUMAR PANDA
127	20214/2023 WP(C)/25483/2023	KALPANA PATTANAYAK @ SAHOO-MP	BINI MISHRA
128	20215/2023 WP(C)/42033/2023	AMIYA KUMAR SWAIN-MP	PRAVAT KUMAR PANDA
129	20216/2023 WP(C)/42036/2023	ASHOK @ ASHOK KUMAR KHUNTIA-MP	PRAVASH CHANDRA JENA
130	20217/2023 WP(C)/42038/2023	BISHNU CHARAN SAHU-MP	LAMBODAR ACHARI
131	20218/2023 WP(C)/42039/2023	BAMADEV BEHERA-MP	SHASHI BHUSAN JENA
132	20219/2023 WP(C)/42040/2023	SWARAJ TRIPATHY-MP	SATYABRATA MOHANTY
133	20220/2023 WP(C)/42041/2023	SARAT PATRA-MP	RAJENDRA KUMAR DASH
134	20221/2023 WP(C)/31999/2023	SAHADEBA PRADHAN-MP	BANSHIDHAR SATAPATHY
135	20222/2023 WP(C)/42042/2023	JHUMULATA MALLICK-MP	SHASHI BHUSAN JENA
136	20223/2023 WP(C)/42043/2023	BHABANI SANKAR MOHAPATRA-MP	SHASHI BHUSAN JENA
137	20224/2023 WP(C)/42044/2023	SRINIBASH MISHRA-MP	SHASHI BHUSAN JENA
138	20225/2023 WP(C)/42045/2023	BICHITRA KUMAR PANI-MP	SHASHI BHUSAN JENA
139	20226/2023 WP(C)/42046/2023	PRATYUSHA MOHAPATRA-MP	SHASHI BHUSAN JENA
140	20227/2023 WP(C)/42047/2023	CHARULATA SWAIN-MP	SHASHI BHUSAN JENA
141	20228/2023 WP(C)/42048/2023	SOU MYASHREE MOHAPATRA-MP	SHASHI BHUSAN JENA
142	20229/2023 WP(C)/42049/2023	JAHIR HUSSASIN KHAN-MP	SUKANTA KUMAR NAYAK
143	20230/2023 WP(C)/42050/2023	BASANTA BARIK-MP	SUBHADUTTA ROU TRAY
144	20231/2023 WP(C)/42051/2023	SUVENDU NAIK-MP	SUBHADUTTA ROU TRAY
145	20232/2023 WP(C)/42052/2023	SIBA NARAYAN PATTANAIAK-MP	PRONOY MOHANTY
146	20233/2023 WP(C)/42053/2023	PRAVASANKAR PANDA-MP	SUBHADUTTA ROU TRAY
147	20234/2023 WP(C)/42054/2023	MUKTESWAR NAIK-MP	PRABODHA CHANDRA NAYAK
148	20235/2023 WP(C)/42055/2023	SMRUTIREKHA RUP-MP	SUBHADUTTA ROU TRAY
149	20236/2023 WP(C)/42056/2023	HIMANSHU SEKHAR SRICHANDAN-MP	PRONOY MOHANTY
150	20237/2023 WP(C)/42057/2023	SANTOSH KUMAR GHODEI-MP	KRISHNA CHANDRA SAHU
151	20238/2023 WP(C)/42059/2023	MEERASHREE SUMAN-MP	SUSANTA KUMAR DASH
152	20239/2023	RABINDRA SAHOO-MP	CHITTARANJAN SWAIN

153	WP(C)/42068/2023 20240/2023	PABITRA KUMAR SAHOO-MP	PANCHANAN SAHOO
154	WP(C)/42069/2023 20241/2023	PRASANTA KUMAR MOHANTY-MP	SAMEER KUMAR DAS
155	WP(C)/42070/2023 20242/2023	TARUN MOHANTY-MP	PRABODHA CHANDRA NAYAK
156	WP(C)/42071/2023 20243/2023	SURENDRA MOHAN NAYAK-MP	LALIT KUMAR MAHARANA
157	WP(C)/42072/2023 20244/2023	PANCHANAN GIRI-MP	JITENDRA KUMAR MISHRA (2)
158	WP(C)/42073/2023 20245/2023	SARAT SAHOO-MP	CHITTARANJAN SWAIN
159	WP(C)/42074/2023 20246/2023	BISWANATH DAS-MP	KALI PRASANNA MISHRA
160	WP(C)/35714/2021 20247/2023	PRATAP KUMAR PAHI-MP	NIRANJAN NAYAK
161	WP(C)/42079/2023 20248/2023	BHABAGRAHI PRADHAN-MP	SUBHASREE MOHANTY
162	WP(C)/42081/2023 20249/2023	JAYARAM HUIKA-MP	TUKUNA KUMAR MISHRA
163	WP(C)/42085/2023 20250/2023	TARAK NATH DAS-MP	SOUMYA RANJAN MOHANTY
164	WP(C)/42086/2023 20251/2023	HEENA KAUSAR-MP	DIPTI RANJAN BHOKTA
165	WP(C)/42087/2023 20252/2023	MANMOHAN MOHANTY-MP	PRABODHA CHANDRA NAYAK
166	WP(C)/42089/2023 20253/2023	ARUN KUMAR DAS-MP	AMIYA KUMAR MOHANTY A
167	WP(C)/42091/2023 20254/2023	SARAT KUMAR SAMAL-MP	PRABODHA CHANDRA NAYAK
168	WP(C)/42096/2023 20255/2023	PRAMODINI DASH-MP	AUROVINDA MOHANTY
169	WP(C)/42097/2023 20256/2023	MEGHAMALA PATI-MP	TUNA SAHU
170	WP(C)/42100/2023 20257/2023	FAKIR MOHAN PRADHAN-MP	JAGANNATH BHUYAN
171	WP(C)/41206/2023 20258/2023	ANANGA UDAYA BHOI-MP	BIBHUTI BHUSAN MISHRA
172	WP(C)/42103/2023 20259/2023	SANJIB KUMAR SENAPATI-MP	PRATAP CHANDRA CHHINCHANI
173	WP(C)/42104/2023 20260/2023	SARAT CHANDRA MOHARANA-MP	PRIYABRATA MOHAPATRA
174	WP(C)/42108/2023 20261/2023	JAGANNATH BEHERA-MP	RAMDAS ACHARY
175	WP(C)/42107/2023 20262/2023	BABULI NAYAK-MP	
176	WP(C)/38966/2023 20263/2023	TABASUM KHATUN-MP	BISWAMBAR MOHANTY
177	WP(C)/42111/2023 20264/2023	PRADIPTA KISHORE MISHRA-MP	SHIB SHANKAR MOHANTY
178	WP(C)/42119/2023 20265/2023	SAMEER KUMAR SINGH-MP	JAGAJIBAN PRADHAN
179	WP(C)/42120/2023 20266/2023	DEBENDRANATH MAHARI-MP	JAGAJIBAN PRADHAN
180	WP(C)/42123/2023 20267/2023	PRATAP KUMAR PANDA-MP	SUSANTA KUMAR MISHRA
181	WP(C)/42126/2023 20268/2023	ODISHA BIODIVERSITY CONSERVATION FOUNDATION, SURVIVAN	SHIB SHANKAR MOHANTY
182	WP(C)/42129/2023 20269/2023	PRASANT KUMAR BEHERA-MP	BHARATI DASH
183	WP(C)/42143/2023 20270/2023	KUSUM AGRAWAL-MP	PRASANTA KUMAR NANDA
	WP(C)/42144/2023		

184	20271/2023 WP(C)/42145/2023	CHAKRADHAR ROUT-MP	BASUDEV BARIK
185	20272/2023 WP(C)/42146/2023	SRICHARAN PADHIARY-MP	PRASANTA KUMAR NANDA
186	20273/2023 WP(C)/42148/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
187	20274/2023 WP(C)/42149/2023	PARTHA SARATHI ROUT-MP	PRASANTA KUMAR NANDA
188	20275/2023 WP(C)/42149/2023	PARTHA SARATHI ROUT-MP	PRASANTA KUMAR NANDA
189	20276/2023 WP(C)/42153/2023	VAIDEHI MOTORS PVT. LTD., CUTTACK-MP	SHISHIR KUMAR ROUSTRAY
190	20277/2023 WP(C)/42163/2023	KISAN KUMAR SATHUA-MP	SAROJ KUMAR PADHY
191	20278/2023 WP(C)/42165/2023	SAYED RAJAB ALLI-MP	KAUSHAL HUSSAIN
192	20279/2023 WP(C)/42168/2023	DIBAKAR BARIK-MP	DURGESH NARAYAN RATH
193	20281/2023 WP(C)/42170/2023	SARASWATI PAL-MP	AMIT PRASAD BOSE
194	20282/2023 WP(C)/42172/2023	SANJAY KUMAR MOHANTA-MP	DURGESH NARAYAN RATH
195	20283/2023 WP(C)/42185/2023	ABANTI MALLICK-MP	BISWAMBAR MOHANTY
196	20284/2023 WP(C)/42188/2023	MANJULATA ROUT-MP	SANTOSH KUMAR SWAIN
197	20285/2023 WP(C)/36607/2023	JASINTA KISAN-MP	
198	20286/2023 WP(C)/42208/2023	LINGARAJ PRADHAN-MP	BASUDEV BARIK
199	20287/2023 WP(C)/42211/2023	SURAJ SAHOO-MP	BASUDEV BARIK
200	20288/2023 WP(C)/42213/2023	ORISSA ELECTRICITY REGULATORY COMMISSION-MP	SUSANTA KUMAR DASH
201	20289/2023 WP(C)/42215/2023	UPENDRA KUMAR SAHOO-MP	PRASANNA KUMAR MISHRA
202	20290/2023 WP(C)/42218/2023	MADHUSMITA NAYAK-MP	PRATHA SARATHI DAS
203	20291/2023 WP(C)/42221/2023	HEMALATA SAHOO-MP	BASUDEV BARIK
204	20292/2023 WP(C)/42223/2023	SUDHAKAR MAHABHOI-MP	BASUDEV BARIK
205	20293/2023 WP(C)/42230/2023	RAMA CHANDRA SUARA-MP	AMIT PRASAD BOSE
206	20294/2023 WP(C)/42231/2023	ANAND KUMAR PATEL-MP	SHASHI BHUSAN JENA
207	20295/2023 WP(C)/42236/2023	SUKANTI NAIK-MP	GYANARANJAN SETHI
208	20296/2023 WP(C)/42242/2023	BIRANCHI NARAYAN GARABADU-MP	ASHOK KUMAR MOHAPATRA